

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 128 OF 2015 & IA NO. 203 OF 2015
APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015 AND
APPEAL NO. 60 OF 2017

Dated : 10th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matters of:

APPEAL NO. 128 of 2015 & IA No. 203 of 2015

Samalkot Power Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Shally Bhasin
Ms. Sadapurana Mukherjee
Ms. Surabhi

Counsel for the Respondent(s) : Mr. M. G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Ms. Tanya Sareen for R-2

Mr. Apoorva Misra
Ms. Himangini Mehta for R-3

APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015

M/s. Spectrum Power Generation Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Mr. Samyak Mishra

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. M. G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Ms. Tanya Sareen for R-2

Mr. Apoorva Misra
Ms. Himangini Mehta for R-4/REC

APPEAL NO. 60 OF 2017

Power Grid Corporation of India Ltd.

... **Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors.

...**Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. Apoorva Misra
Ms. Himangini Mehta for R-2

Mr. Matrugupta Mishra
Mr. Samyak Mishra for R-4

ORDER

List the matter for further hearing on **16.09.2019 at 02:30 p.m.**

(S. D. Dubey)
Technical Member

vt/mkj

(Justice Manjula Chellur)
Chairperson